HIGH COURT OF MEGHALAYA: SHILLONG

No.HCM.II/133/2019-Rect/77 Dated, Shillong the 17th October, 2022 NOTIFICATION

On the basis of the personal interview for the post of Law Clerk cum Legal Research Assistants held on 10th, 12th, 13th & 14th October, 2022, the following candidates are declared successful in the order of merit:

- 1. MISS PINKY CHYRMANG
- 2. SHRI NANGKIEWIRAT K. RODSHONG
- 3. MISS SANRA SINGPHO

WAITING LIST

- 1. MISS FAIRYSHA KHARLYNGDOH
- 2. SHRI BRANDON MESHAN PAJAT
- 3. SHRI KENNETH NONGSIEJ

The waiting list shall be valid for a period of one year from the date of this notification.

REGISTRAR GENERAL

Memo No.HCM.II/133/2019-Rect/77-A Dated Shillong, 17th October, 2022 Copy to:

- 1. The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 3. The P.S to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 4. The Registrar (Judicial Service), High Court of Meghalaya, Shillong for information.
- 5. The Assistant Registrar i/c Establishment Section, High Court of Meghalaya, Shillong for information and necessary action.
- 6. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same in the Official Website.
- 7. Notice Board.
- 8. Office file.

REGISTRAR GENERAL